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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ **W.P.(C) 6569/2023 & CM APPL. 36850/2023**

ACCIPITER INVESTMENTS AIRCRAFT

2 LIMITED

..... Petitioner

Through: Mr Ankit Mahindro, Mr Ravi Nath,
Mr Rohan Taneja, Mr Aditya Kapur
and Mr Ankit Garg, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms.
Anjana Gosain, Ms. Avshreya Rudy,
GP, Ms. Nippun Sharma & Ms.
HetikaVadhera, Advocates for
R/UIO.

Mr. Neeraj Kishan Kaul and Mr.
Ramji Srinivasan Senior Advocate
with Mr. Diwakar Maheshwari, Adv.,
Mr. Deepak Joshi, Ms. Pratiksha
Mishra, Mr. Shreyas Edupugnati and
Ms. K. Lakshmi, Advocates for RP.

Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Mr. Angad Baxi, Ms.
Vishrutyi Sahni and Ms. Stanzin
Dolker, Advs. for COC.

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+ **W.P.(C) 10327/2023**

BLUESKY 31 LEASING COMPANY LIMITED Petitioner

Through: Mr Ameya Gokhale with Mr.
Vaijayant Paliwal, Ms. Medha
Sachdev, Ms. Riya Basu, Ms. Meghna
Rajadhyaksha, Mr. Rishabh Jaisani
Mr. Harit Lakhani, Mr. Ajay Kumar,
Ms. Snigdha, Advs.

versus

W.P.(C) 6569/2023 and conn. Matter

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DIRECTORATE GENERAL OF CIVIL AVIATION
& ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for UOI/DGCA
Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD.

..... Petitioner

Through: Mr Ankit Mahindro, Mr Ravi Nath, Mr Rohan Taneja, Mr Aditya Kapur and Mr Ankit Garg, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr Rajesh Gogna, CGSC with Mr Amit Acharya, Govt. Pleader for R-1
Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms.



Vishrutyi Sahni and Ms. Stanzin
Dolker, Advs. for COC.

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+ **W.P.(C) 7214/2023, CM APPL. 28114-28115/2023, CM APPL. 36915/2023 & CM APPL. 37054/2023**

PEMBROKE AIRCRAFT LEASING 11 LIMITED Petitioner

Through: Mr. Ameya Gokhale with Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani, Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
& ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/VOI.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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+ **W.P.(C) 7369/2023, CM APPL. 38321/2023 & CM APPL. 36931/2023**

SMBC AVIATION CAPITAL LIMITED AND
ORS

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms.

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Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta & Mr. Uday Mathur, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Chetan Sharma, ASG, Mr. Apoor Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun, Advs. for R- 1.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4 &8.

Ms. Milanka Chaudhary, Ms. Ashly Cherian and Ms. Harshita Agarwal, Advs. for R-7.

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W.P.(C) 7663/2023, CM APPL. 36929/2023 & CM APPL 47071/2023

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY COMPANY

..... Petitioner

Through:

Mr. Kevic Setalvad, Sr. Adv. with Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Buhoon and Mr. Abhiyudaya Vats, Advs.

W.P.(C) 6569/2023 and conn. Matter

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versus
UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Chetan Sharma, ASG, Mr. Apoor Kurup, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun, Advs. for R- 1.

Mr. Rajesh Gogna, CGSC with Mr. Amit Acharya and Ms. Avshreya Pratap Singh, Advs. for DGCA.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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W.P.(C) 7773/2023 & CM APPL. 36891/2023

SFV AIRCRAFT HOLDINGS IRE 9 DAC

LIMITED

..... Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta & Mr. Uday Mathur, Advocates.

versus
UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms.

W.P.(C) 6569/2023 and conn. Matter

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Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOI.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

Mr. Abhishek Sharma and Ms. Ragini Sharma, Advocates for R-4 & 8

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W.P.(C) 7774/2023 & CM APPL. 36909/2023, 53422/2023

ACG AIRCRAFT LEASING IRELAND LIMITED Petitioner

Through: Mr Nitin Sarin, Mr Mukul Katyal and Ms Priyam Jinger, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOI.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin

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Dolker, Advs. for COC.

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W.P.(C) 10386/2023 & CM APPL. 40199/2023

BLUESKY 19 LEASING COMPANY LIMITED Petitioner

Through: Mr Ameya Gokhale with Mr. Vajjayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

& ORS.

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOI.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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W.P.(C) 8088/2023, CM APPL. 36928/2023 & CM APPL. 45187/2023 & CM APPL. 47072/2023

GY AVIATION LEASE 1722 CO LIMITED

& ORS.

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms.

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Apoorva Kaushik, Mr. Vasu Gupta,
Ms. Saakshi Malpekar, Ms. Nehal
Gupta & Mr. Uday Mathur,
Advocates.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS. Respondents

Through: Mr. Chetan Sharma, ASG, Mr. Apoor
Kurup, CGSC with Ms. Avshreya
Pratap Singh Rudy, G.P., Mr. Akhil
Hasija, Ms. Gauri Goburdhun, Advs.
for R- 1.

Mr. Neeraj Kishan Kaul and Mr.
Ramji Srinivasan Senior Advocate
with Mr. Diwakar Maheshwari, Adv.,
Mr. Deepak Joshi, Ms. Pratiksha
Mishra, Mr. Shreyas Edupugnati and
Ms. K. Lakshmi, Advocates for RP

Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Mr. Angad Baxi, Ms.
Vishrutyi Sahni and Ms. Stanzin
Dolker, Advs. for COC.

Mr. Digvijay Rai, Mr. Archit Mishra
& Mr. Vivek Gupta, Advocates for R-
3/AAI.

Ms. Milanka Chaudhary, Ms. Ashly
Cherian and Ms. Harshita Agarwal,
Advs. for R-7.

Mr. Abhishek Sharma and Ms. Ragini
Sharma, Advocates for R-4 & 8

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W.P.(C) 9432/2023

BOC AVIATION (IRELAND) LIMITED Petitioner

Through: Mr. Ajay Kumar, Mr. Sunil
Gonsalves, Mr. Ghazal Ghai and Mr.
Hetaram Bishnoi, Advs.

versus

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DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/DOI.
Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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W.P.(C) 9594/2023 & CM APPL. 39368/2023
JACKSON SQUARE AVIATION IRELAND
LIMITED

..... Petitioner

Through: Mr. Ameya Gokhale with Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani, Mr. Harit Lakhani, Mr. Ajay Kumar, Ms. Snigdha, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1.
Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv.,

W.P.(C) 6569/2023 and conn. Matter

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Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP.
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin Dolker, Advs. for COC.

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W.P.(C) 9900/2023

**SKY HIGH XCV LEASING COMPANY LIMITED
& ANR.**

..... Petitioners

Through: Ms. Marylou Bilawala, Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta, Ms. Saakshi Malpekar, Ms. Nehal Gupta & Mr. Uday Mathur, Advocates.

versus

**UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS.**

..... Respondents

Through: Mr. Chetan Sharma, ASG, Ms. Anjana Gosain, Ms. Avshreya Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R/UOI.

Mr. Neeraj Kishan Kaul and Mr. Ramji Srinivasan Senior Advocate with Mr. Diwakar Maheshwari, Adv., Mr. Deepak Joshi, Ms. Pratiksha Mishra, Mr. Shreyas Edupugnati and Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Mr. Angad Baxi, Ms. Vishrutyi Sahni and Ms. Stanzin

W.P.(C) 6569/2023 and conn. Matter

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Dolker, Advs. for COC.
Ms. Milanka Choudhary, Ms.
Harshita Agarwal and Ms. Ashly
Cherian, Advs. for R-5.
Mr. Abhishek Sharma and Ms. Ragini
Sharma, Advocate for R-6.

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W.P.(C) 9901/2023

STAR RISING AVIATION 13 LIMITED Petitioner

Through: Ms. Marylou Bilawala, Mr. Pranaya
Goyal, Mr. Dhruv Khanna, Ms.
Sharleen Lobo, Mr. Chiranjivi
Sharma, Ms. Priya Desai, Ms.
Apoorva Kaushik, Mr. Vasu Gupta,
Ms. Saakshi Malpekar, Ms. Nehal
Gupta & Mr. Uday Mathur,
Advocates.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS. Respondent

Through: Mr. Chetan Sharma, ASG, Mr. Apoor
Kurup, CGSC with Ms. Avshreya
Pratap Singh Rudy, G.P., Mr. Akhil
Hasija, Ms. Gauri Goburdhun, Advs.
for R- 1.

Mr. Neeraj Kishan Kaul and Mr.
Ramji Srinivasan Senior Advocate
with Mr. Diwakar Maheshwari, Adv.,
Mr. Deepak Joshi, Ms. Pratiksha
Mishra, Mr. Shreyas Edupugnati and
Ms. K. Lakshmi, Advocates for RP
Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Mr. Angad Baxi, Ms.
Vishrutyi Sahni and Ms. Stanzin
Dolker, Advs. for COC.

W.P.(C) 6569/2023 and conn. Matter

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CORAM:
HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

% **06.12.2023**

[Physical Hearing/Hybrid Hearing]

1. Mr. Neeraj Kishan Kaul, learned Senior Counsel who appears on behalf of the Respondent/RP has continued his arguments.
2. List for further arguments on the date already fixed i.e., 07.12.2023 at 3:30 PM.

TARA VITASTA GANJU, J

DECEMBER06, 2023/g.joshi

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